

गोरखपुर सरकारी रेलवे थाने में एक मामला दर्ज कर लिया गया है, जिसकी जांच की जा रही है ।

†[THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM SUBHAG SINGH): (a) Three.

(b) Yes Sir.

(c) As a result of some disturbances in the city of Gorakhpur, a riotous mob attacked a train when it stopped near the Outer Signal of Domingarh between Domingarh and Gorakhpur due to chain pulling. They dragged out 2 passengers from the train, assaulted them and killed them. One more passenger who got down at Domingarh station earlier was also beaten and killed by the mob. The police reached the scene of occurrence immediately and arrested 97 persons in this connection on suspicion. A case has been registered u/s 148/302 IPC at Government Railway Police Station, Gorakhpur, which is under investigation].

### भारतीय रेलों पर दुर्घटनाएं

104. श्रीमती सीता युद्धवीर : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) मई और जून, 1965 के महीनों में भारतीय रेलों पर कितनी दुर्घटनाएँ हुईं ;

(ख) इन दुर्घटनाओं में कुल कितने लोगों की मृत्यु हुई ; और

(ग) इन दुर्घटनाओं के कारण रेलवे को कितनी हानि हुई ?

†[ACCIDENTS ON INDIAN RAILWAYS

\*104. SHRIMATI SEETA YUDHVIR: Will the Minister of RAILWAYS be pleased to state:

(a) the number of train accidents on the Indian Railways during the months of May and June, 1965;

(b) the total number of persons killed in these accidents; and

(c) the extent of loss suffered by the Railways as a result of these accident]?

रेल मंत्रालय में उपमंत्री (श्री शाम नाथ):

(क) मई और जून, 1965 में भारतीय रेलों पर टक्कर लगने, पटरों से उतरने, समपारों पर सड़क-यातायात से गाड़ियों के टकराने और गाड़ियों में आग लगने की 218 गाड़ी-दुर्घटनाएँ हुई ।

(ख) अट्ठाईस ।

(ग) रेल सम्पत्ति को लगभग 9,62,000 रुपये की हानि होने का अनुमान है ।

†[THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAM NATH): (a) There were 218 train accidents in the categories of collisions, derailments, trains running into road traffic at level crossings and fires in trains on the Indian Government Railways during May and June, 1965.

(b) Twenty-eight.

(c) The cost of damage to Railway property was assessed at approximately Rs. 9,62,000].

### PENSIONS CASES OF RAILWAY EMPLOYEES

\*105. SHRI U. S. PATIL: Will the Minister of RAILWAYS be pleased to state:

(a) the number of employees who retired in each Division of the various zones of the Railways during the years 1962-63, 1963-64, and 1964-65;

(b) the number of cases of pensions which were pending in each Division during the same period; and

(c) how long will it take to finalise those cases?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM SUBHAG SINGH): (a) to (c) Information is being collected and will be placed on the Table of the Sabha.

**JANATA TRAIN BETWEEN JAMNAGAR AND BOMBAY**

\*106. SHRI J. H. JOSHI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Janata train running between Jamnagar, Rajkot and Bombay is being discontinued; and

(b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM SUBHAG SINGH): (a) and (b) Presumably, the reference is to the metre gauge Janata Express trains running between Okha and Mehsana via Jamnagar, Rajkot and Viramgam and the broad gauge Janata Express trains running between Viramgam and Ahmedabad linking at Ahmeda-

bad the Bombay-Ahmedabad Janata Express and at Viramgam the metre gauge Okha-Mehsana Janata Express. There is no proposal to discontinue there services.

**MANUFACTURE OF TRACTORS AND POWER TILLERS**

\*107. { SHRI K. C. BAGHEL:  
SHRI R. S. KHANDEKAR:

Will the Minister of INDUSTRY AND SUPPLY be pleased to state:

(a) the number and names of State Governments and State Industrial Corporation, who have applied for grant of licences for the manufacture of tractors and power tillers during the Third Plan period; and

(b) how many and to whom such licences have so far been issued?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY AND SUPPLY (SHRI BIBUDHENDRA MISRA): (a) and (b) A statement is placed on the Table of the House.

**STATEMENT**

Names of State Governments and State Industrial Corporations who applied for the grant of industrial licence for the manufacture of tractors and power tillers during the Third Plan Period.

Name of Govt./State Industrial Corporation	Item applied for manufacture	Whether licence granted or not
Industrial Development Corporation of Orissa, Bhubaneswar.	Power Tillers	A letter of intent has already been issued.
Director of Industries, Punjab	(i) Power Tillers	A letter of intent is likely to be issued shortly.
	(ii) Tractors	Licence not granted.
U.P. Stat Industrial Corporation, Kanpur.	Power Tillers	A letter of intent is likely to be issued shortly.
Director Industries, Madhya Pradesh.	Tractors	Licence not granted.